

Statement

Potential of various types of New and Renewable Sources of Energy (NRSE) and technologies in India.

Source/Technology	Approx. Potential Availability
Biogas Plants	40 Million
Improved Chulha	120 Million
Biomass/Bioenergy	17,000 MW
Mini-Micro Hydel Power	10,000 MW
Wind Power	20,000 MW
Ocean Thermal Power	50,000 MW
Tidal Power	9,000 MW
Sea Wave Power	20,000 MW
Total Solar Insolation Over land area of India	5×10 ¹⁵ KWhr/year (Equivalent)

National Diving Institute

*18. DR. LAXMINARAYAN PANDEYA:
PROF. PREM DHUMAL:

Will the PRIME MINISTER be pleased to state:

(a) whether any proposal has been received to set up a National Diving Institute to train commercial divers and award diving licences to them;

(b) if so, the action taken thereon;

(c) whether there is any subsisting arrangement for providing the services of commercial divers required in connection with the on-going programme of off-shore oil explorations; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) to (d): In a meeting of the Offshore Security Coordination Committee held on 21 May 1993, under the Chairmanship of the Minister of State (incharge Petroleum and Natural Gas), one of the decisions taken was regarding saturation diving and inspection/supervision of under water installation jobs, presently being done by expatriates and foreigners. It was felt, the Navy could formulate a scheme for training saturation diving and supervision to undertake these tasks.

Accordingly a detailed proposal to set up a National Diving Institute was worked out by the Navy at an approximate cost of Rs. 10 crores in August 1993 and forwarded to the Ministry of Petroleum and Natural Gas. The Ministry of Petroleum and Natural Gas conveyed that ONGC is neither inclined to set up a diving institute nor is it in a position to fund the scheme.

The Ministry of Defence do not have any arrangement to provide services of commercial divers

required in connection with the on-going programme of offshore oil exploration.

Wage Earning Programmes

*119. SHRI DILEEP BHAI SANGHANI: Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state:

(a) whether any new guaranteed wage earning programme has been launched during 1993-94 and the current year upto October 1994;

(b) whether these programmes have been launched in all the States;

(c) if so, the details thereof;

(d) if not, the reasons therefor; and

(e) the time by which such programmes are likely to be launched in all the States?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI GIRIDHAR GAMANG): (a) to (e): Government of India launched a new scheme namely the Employment Assurance Scheme (EAS) on 2.10.1993 as a Centrally Sponsored Scheme providing about 100 days of assured casual manual labour employment during the lean agricultural season at the statutory minimum wages to all persons above 18 years and below 60 years of age in the rural areas who need and seek it. The EAS is being implemented in 1778 identified backward blocks in 261 districts of 23 States and 4 UTs excluding Goa, Punjab, Chandigarh, Delhi and Pondicherry. These blocks are situated mainly in the Drought Prone Areas, Desert Areas, Tribal Areas and Hill Areas in which the Revamped Public Distribution System (RPDS) is currently in operation.

Rural Technology Park

*20. SHRI R. SURENDER REDDY: Will the PRIME MINISTER be pleased to state:

(a) whether the Government propose to set up Rural Technology Parks (RTPs) in the country;

(b) if so, the details thereof;

(c) the objectives to be achieved by setting up these RTPs and the main features thereof;

(d) the estimated expenditure involved in the project and the period within which these RTPs are likely to be set up; and

(e) whether the State Governments are also proposed to be associated with the setting up of these RTPs?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE AND MINISTER OF STATE IN THE DEPARTMENTS OF ATOMIC ENERGY, AND DEPARTMENT OF SPACE AND MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI BHUVNESH CHATURVEDI): (a) and (b) The proposal is at a very preliminary stage. Presently, the

conceptual framework and other relevant issues are under discussion.

(c) to (e) The concept of a rural technology park (RTP) will be experimented with one or two pilot parks with the objective of providing technical back-up and capacity building in support of implementation of selected development programmes identified by the Panchayats associated with the RTP.

Survey for Wind Energy Potential

1. SHRI GOPI NATH GAJAPATHI: Will the PRIME MINISTER be pleased to state:

(a) whether the country-wide survey programme had been undertaken to assess the wind energy potential;

(b) if so, the result and progress of the survey;

(c) whether the Government propose to set up wind mills in the private sector; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES AND MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI S. KRISHNA KUMAR): (a) and (b) Yes, Sir. Under the National Wind Resource Assessment Programme being undertaken in 25 States/UTs, 77 potential sites for wind power generation have been identified in eight States/UTs viz., Tamil Nadu, Gujarat, Andhra Pradesh, Maharashtra, Karnataka, Kerala, Madhya Pradesh and Lakshdweep Islands.

(c) and (d) Under the new Strategy & Action Plan, the Eighth Plan goal for wind power generation has been revised to 500 MW. While the budgetary allocations will be utilised for selected demonstration projects, the programme will mainly be implemented through private sector projects with mobilisation of resources from financial institutions, external assistance and private investment. Out of a total wind power capacity of 180 MW installed so far, 140 MW has been installed by the private sector. The States have been requested to set up suitable institutional arrangements and introduce attractive policies to encourage private sector participation.

Bharat Process and Mechanical Engineering Ltd.

2. SHRI PURNA CHANDRA MALIK: Will the PRIME MINISTER be pleased to state:

(a) whether there is any collaboration for Effluent treatment technology held by the Bharat Process and Mechanical Engineering Limited, a subsidiary holding company of Bharat Bhari Udyog Nigam Limited;

(b) if so, the details thereof; and

(c) the manner in which this collaboration is being used now when BP MEL has been referred to BIFR?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF INDUSTRIAL DEVELOPMENT AND DEPARTMENT OF HEAVY INDUSTRY) (SHRIMATI KRISHNA SAHI): (a) and (b) M/s. Bharat Process Mechanical Engineering Ltd. (BP MEL)

entered a collaboration agreement with M/s. Aqua Engineering GMBH, Austria in July, 1985 valid upto July, 1993 for industrial waste water treatment plants including process and instrumentation drawing, dimensions of main equipment, process equipment etc.

(c) M/s. Bharat Bhari Udyog Nigam Ltd., a holding company of BP MEL, has taken a decision that Braithwaite & Company, another subsidiary of BBUNL should be assigned the job of absorbing full technology acquired by BP MEL.

Urban Development Project with World Bank Assistance

3. SHRI D. VENKATESWARA RAO: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the Government of Andhra Pradesh prepared AP Urban Development Project for assistance from World Bank to develop important towns in the State;

(b) if so, the details thereof;

(c) whether the Government of Andhra Pradesh has prepared another project for financial assistance from the ODA, UK to develop and improve facilities in slum of towns of Andhra Pradesh; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P.K. THUNGON): (a) and (b) Yes, Sir. The Govt. of Andhra Pradesh had prepared and forwarded the Andhra Pradesh Urban Development Project for seeking assistance from World Bank for the development of 23 towns in the State. The estimated cost of the project is Rs. 650 crores. The project components are shelter, traffic management and transport, town infrastructure, facilities, open space development, municipal urban development fund and technical assistance for urban management study, data base, etc.

(c) and (d) The Government of Andhra Pradesh submitted a proposal entitled Andhra Pradesh Slum Improvement Project for seeking external assistance. The proposal is intended to cover 23 towns in the State at an estimated cost of Rs. 225 crores. The main objectives of the project includes improvement of infrastructure facilities of the slums, improvement of health and nutrition status of slum community, improvement of literacy rate including non formal education, and development of skills. The proposal has been forwarded to ODA, UK for seeking financial assistance.

Construction of Houses by AQSHB

4. SHRI SULTAN SALAHUDDIN OWAISI: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Andhra Pradesh State Housing Board has submitted any proposal for construction of houses under various categories during the current financial year for approval;

(b) if so, whether the Union Government have agreed